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O.A. No. 912 of 2011

Order dated: 16.01.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Neither the applicant nor his counsel is present.

The matter was passed over for some time.

Even on the second call, none appeared for the applicant.

Accordingly, the O.A. is dismissed for default.

Ale
MEMBER (Judl.)

Chak
MEMBER(Admn.)

RK

ORDER DATED.....18/06/12.....
CORAM:
HON'BLE MR. C. R. MOHAPATRA.....MEMBER(A)
AND
HON'BLE MR. A.K. PATNAIK..... MEMBER(J)

Neither the counsel nor the applicant is present.
Call this matter on 19/06/12 for order.

Ale
Member(J)

Chak
Member(Admn.)